

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAMA AGRO FOODS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Rama Agro Foods Private Limited
2.	Date of incorporation of corporate debtor	19 th May 2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of company (RoC) Pune
4.	Corporate Identity No. (CIN)	U15499PN2004PTC019287
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office address: 2055 Sadashiv Peth, Anant Residency, Tilak Road Nr. Hotel Girija Fl No 101 & 102 First Floor, Pune- 411030, Maharashtra Principal office address: 1044, Ashwini Commercial Centre, Shukrawar Peth, Hira Baug Chowk, Tilak Road, Pune – 411002, Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	31 st August 2026
7.	Estimated date of closure of insolvency resolution process	27 th February 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Shekhar Arvind Parkhi IBBI Registration No. IBBI/IPA-001/IP-P 02494/2021-2022/13801
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address Registered with IBBI: A-904, Malpani, Vivanta, Laxman Nagar Balewadi, Near Baner, D-Mart Pune, Maharashtra, 411045 Email Id Registered with IBBI: ip.shekharparkhi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-904, Malpani, Vivanta, Laxman Nagar Balewadi, Near Baner, D-Mart Pune, Maharashtra, 411045 Process Email.id: cirp.rama.agrofoods@gmail.com
11.	Last date for submission of claims	14 th September, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink for downloading forms: https://ibbi.gov.in/home/downloads b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **M/s. RAMA AGRO FOODS PRIVATE LIMITED** vide order dated **31st August 2026**, which was uploaded on the website of the Hon'ble NCLT on **31st August 2026**.

The creditors of **M/s. Rama Agro Foods Private Limited** are hereby called upon to submit their claims with proof on or before **14th September 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Shekhar Arvind Parkhi

Interim Resolution Professional

M/s. Rama Agro Foods Private Limited

IBBI registration no: IBBI/IPA-001/IP-P02494/2021-2022/13801

AFA Valid up to: 30-06-2027

Correspondence Address: A-904, Malpani, Vivanta, Laxman Nagar Balewadi, Near Baner, D-Mart
Pune, Maharashtra, 411045

Process Email.id: cirp.rama.agrofoods@gmail.com

Phone no: 93732 73800

Date: 03rd September 2026

Place: Pune